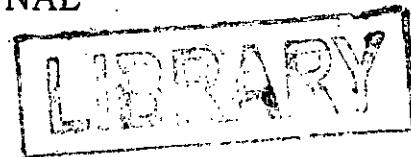


Correction

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/231/2019
OA. 350/439/2019

Date of order: 09.12.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**MANASHI BHATTACHARYYA
VS.
M/O WATER RESOURCES**

For the Applicant : Mr. C. Sinha, Counsel

For the Respondents : Mr. M. K. Ghara, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel.

2. Ld. Counsel for respondents submits that the applicant was transferred to Patna which she challenged. Subsequently she has been granted promotion and retained at Patna. Since the applicant by virtue of status quo order of this Tribunal, is continuing at Kolkata, the applicant wants to avail the promotion and therefore she does not press the OA.

and OA are B

3. Accordingly, OA is disposed of as infructuous.

4. Applicant shall be at liberty to agitate afresh, if she is further aggrieved.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)